AURANGABAD BENCH

N O T I C E

(VACATION COURT)

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in person at **Aurangabad Bench** that on **25.05.2024 and 26.05.2024** :

The **Hon'ble Shri. Justice Shailesh P. Brahme** will attend the urgent matters, if any, on 25.05.2024 and 26.05.204 instead of the Hon'ble Shri. Justice Sanjay A. Deshmukh.

Date : 24.05.2024

By order

Sd/-

High Court, Appellate Side]
Bombay.]

(H. M. Bhosale)
Registrar (Judl-I)